

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No.HHC/Estt.3(186)/82-I-

Dated:-17.06.2017.

OFFICE ORDER

It is hereby ordered that on attaining the age of superannuation, Shri Deep Ram, Daftri, High Court of Himachal Pradesh, Shimla shall stand retired from service on and with effect from 30.06.2017 (A.N.).

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Estt.3(186)/82-I- **17747-56** Dated: **17.06.2017.**

Copy forwarded to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General(Audit), H.P., Shimla-171 003.
3. The Accountant General(A&E), H.P., Shimla-171 003
4. All the Additional Registrars;
5. The Secretary/Private Secretary/P.A.s to the Registrar (General)/ Registrar(Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/ Registrar (Administration)/Registrar(Estt.)/C.P.C.;
6. The Estate Officer, Directorate of Estates, Himachal Pradesh, Shimla - 2 with a request to issue **Demand/No Demand certificate** in respect of the above named official at the earliest.
7. **The Section Officer(Accounts/Judges/GAD Branches/Chief Librarian), with the request to issue Demand/No Demand Certificate in respect of Shri Deep Ram, Daftri of this High Court, at the earliest;**
9. The Section Officer(Computer), with the request to update the office order on High Court Website;
- 10.The above named official(by name).
- 11.Guard file.

(From Sl. Nos.1, 4, 5, and 7 to 11, High Court of H.P.at Shimla).


Deputy Registrar(Estt.)